

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6023/2022

(Arising out of impugned final judgment and order dated 05-01-2022 in TTR No. 343/2013 passed by the High Court Of Judicature At Allahabad)

COMMERCIAL AUTO SALES P. LTD

Petitioner(s)

VERSUS

COMMISSIONER OF COMMERCIAL TAX

Respondent(s)

(FOR ADMISSION and I.R. and IA No.49427/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.49428/2022-EXEMPTION FROM FILING O.T.)

Date : 11-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Pawanshree Agrawal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List before a Bench of which one of us (Hon'ble Mr. Justice Vineet Saran) is not a member.

(ARJUN BISHT)
(COURT MASTER (SH)

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS